

was held at Singanallur in district Coimbatore; and

(b) if so, the nature of the course of instructions and who was in charge of this training school?

**The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya):** (a) Yes.

(b) The subjects of the Course were Trade Unionism and Democracy, Union Constitution, and Organization and Administration of Trade Unions. The Course was sponsored by the International Confederation of Free Trade Unions and the Asian Trade Union College, Calcutta.

#### **Employment of Workers in H.A.L.**

**1658. Shri Yashpal Singh:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a court of inquiry has been instituted to look into the corruption charges in the Hindustan Aircraft Ltd., Bangalore with regard to employment of workers; and

(b) if so, whether the report has been received by Government and action taken thereon?

**The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah):** (a) No Court of Inquiry to look into corruption charges against any employee of the Hindustan Aircraft Ltd., has been appointed by the Government. The Commissioner for Departmental Enquiries in the Ministry of Home Affairs has been appointed by the Hindustan Aircraft Ltd., to conduct an inquiry into the charges of corruption against some of their employees.

(b) The Commissioner for Departmental Enquiries has not yet forwarded his report to the Hindustan Aircraft Ltd.

#### **Border Roads Organisation**

**1659. Dr. L. M. Singhvi:** Will the Minister of Defence be pleased to state:

(a) whether the Border Roads Organisation is proposed to be taken over by his Ministry, if so, for what reasons and by which date;

(b) whether Government propose to give the same benefits and emoluments to the non-military personnel working in this organisation; and

(c) if so, when and if not, the reasons therefor?

**The Minister of Defence (Shri Y. B. Chavan):** (a) While the budgetary control of the Border Roads Organisation remains with the Ministry of Transport, its administrative control has been vested in the Ministry of Defence with effect from April 1963.

(b) and (c). Personnel serving in Border Roads fall in two broad categories—military personnel on loan and civilians either on deputation or recruited from the open market. The military personnel serve on the same terms and conditions of service as are applicable to them, in the Defence Services. The civilians are governed by terms and conditions, which have been evolved taking into account the special conditions under which they serve in the border areas. There is no proposal nor will it be desirable to bring both civilians and military personnel on the same pattern of concessions during their service in the Border Roads Organization.

#### **Border Roads**

**1660.** { **Shri Yashpal Singh:**  
**Shri Bishwanath Roy:**

Will the Minister of Defence be pleased to state:

(a) the number of roads proposed to be constructed by the Border Road Development Board since the emergency;

(b) the number of those which have been completed along with mileage thereof; and

(c) the total amount to be spent for the completion thereof?

**The Minister of Defence (Shri Y. B. Chavan):** (a) The total programme of the Board covers construction of about 5000 miles of new roads and improvement of about 2000 miles of existing roads. The projects, which have been taken up immediately, involve construction of about 2700 miles of new roads.

(b) Formation cutting of 1453 miles of roads has been completed as under:

3 Ton track (20 feet wide)—860 miles.

1 Ton track (16 feet wide)—426 miles.

Jeep track (8 feet wide)—167 miles.

(c) A realistic assessment of the total amount required for completion of the programme of the Board cannot be made at this stage.

#### Hangar in Nepal Airport

1661. **Shri P. C. Borooah:** Will the **Prime Minister** be pleased to refer to the reply given to Unstarred Question No. 831 on the 26th August, 1963 and state:

(a) whether the construction of the hangar at Gancher airport in Nepal has since been taken up; and

(b) when the work is likely to be completed?

**The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) Not yet, Sir.

(b) By March, 1965.

दिल्ली में काम दिलाऊ दफ्तर

१६६२ { श्री श्रीकार लाल बेरवा :  
श्री भी० प्र० यादव :

क्या भ्रम और रोजगार मंत्री यह बताने की कृपा करेंगे कि इस समय दिल्ली में कितने काम दिलाऊ दफ्तर हैं और निकट भविष्य में ऐसे कितने दफ्तर खोले जाने वाले हैं ?

भ्रम और रोजगार मंत्रालय में उपमंत्री तथा योजना उपमंत्री (श्री च० रा० पट्टाभिरामन) : शहरी इलाके में ११ रोजगार दफ्तर और देहाती इलाके में ४ रोजगार सूचना तथा सहायता केन्द्र हैं। निकट भविष्य में ऐसे और दफ्तर खोले जाने की सम्भावना नहीं है।

राज्यों में हथियारों का निर्माण

१६६३ { श्री श्रीकार लाल बेरवा :  
श्री गोकर्ण प्रसाद :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने आपातकाल, चीनी आक्रमण और हथियारों की कमी को देखते हुए राज्य सरकारों को हथियार बनाने के कारखाने लगाने की स्वीकृति दे दी है;

(ख) यदि हां, तो उन राज्यों के नाम क्या हैं; और

(ग) यदि ऊपर के भाग (क) का उत्तर नकारात्मक है, तो उसके क्या कारण हैं ?

प्रतिरक्षा मंत्रालय में प्रतिरक्षा उत्पादन मंत्री (श्री रघुरामैया) : (क) जा, नहीं।

(ख) प्रश्न नहीं उठता।

(ग) सरकार की यह नीति है कि रक्षा सेवाओं के लिए आर्डनेन्स फैक्टरियों में हथियार बनाये जायें।